

ELECTION MATTER
URGENT

F.No. C-50/56/2020-Ad.II

Government of India
Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

North Block, New Delhi- 110001

Dated: 6th March, 2021

To

The concerned Pr. Chief Commissioners/ Pr. Director Generals/ Chief Commissioners/
Director Generals of CBIC

Subject: General Elections to the Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal and some Bye-elections, 2021-Deployment of Observers-Regarding.

Sir,

I am directed to enclose herewith Election Commission of India's 04 (four) letters No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I dated 05.03.2021/06.03.2021 (copy enclosed) on the subject mentioned above and to inform that Election Commission of India has deployed 71 IRS (C&IT) Officers (48 for Tamil Nadu, 7 for Assam, 2 for Puducherry and 14 for Kerala) as Expenditure Observers in General Elections.

2. It is requested that the directions of the Election Commission of India may be communicated to the concerned officers under your charge **for strict compliance.**

Yours faithfully,

Encl. As Above.

(S.A. Ansari)

Under Secretary to the Government of India

Tel: 23095529/E-mail: sa.ansari@nic.in

Copy to:

1. The Website Manager, CBIC with the request to upload this letter along-with the enclosures on the official website of CBIC with a ticker.
2. Shri Anup Kumar Khakhlary, Under Secretary, Election Commission of India, Nirvachan Sadan, Ashoka Road, New Delhi- 110001, w.r.t. the Commission's letter referred above.

(S.A. Ansari)

Under Secretary to the Government of India